National Company Law Tribunal Allahabad Bench

CP NO.117(ND)/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE COMPANY: Maharaja Telesystems Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. Avnab Baner Adv Petitioner A

CP No.117 (ND)/2015: Maharaja Telesystems Pvt. Ltd. & Ors

Learned Counsel Mr. Arnab Banerji appeared for petitioner. Respondents are set exparte. No representation from them, hence the case is already fixed for final hearing.

Case is fixed for final hearing, petitioner is at liberty file written submission. List the matter on 3rd March, 2017.

MR. H.P. CHATURVEDI, JDL. Member

Dated: 08.02.2017